

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**PHYSICAL HEARING**

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)  
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 16.03.2023 AT 02:30 PM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA No.1207/2020 in CP No434/241/HDB/2020.</b>
<b>NAME OF THE COMPANY</b>	<b>Saptasikhara Trade Links Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>Narasimha Vara Prasad Anala</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Saptasikhara Trade Links Ltd</b>
<b>UNDER SECTION</b>	<b>241</b>

**ORDER**

At request of both the counsel, post on 19.04.2023.

**Sd/-**  
**MEMBER (T)**

**Sd/-**  
**MEMBER (J)**